

(c) whether these Officers will later be converted into full-fledged branch Offices and if so, whether the Chinese Government have permitted this?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Two public sector banks have submitted proposals for setting up representative offices in the Peoples Republic of China.

(b) Government does not propose to pursue these proposals at present.

(c) The question does not arise.

Proposal to Import Canadian Aircraft Struck Down

10437. **DR. A. U. AZMI:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the present stage of proposal to import four to six Canadian aircraft for the third airline—Vayudoot;

(b) if the proposal has been dropped, what other type of aircraft are proposed to be imported and from which country; and

(c) whether H.A.L. Kanpur can undertake manufacture of aircraft for this third airline and whether any tie-up manufacture at H.A.L. Kanpur has been considered and if so, the outcome thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). There is no proposal at present under Government's consideration to import Canadian aircraft.

(c) H.A.L. has the capacity to undertake the manufacture of the aircraft which is selected for third level air services. The question of indigenous production of small size aircraft to meet the future requirements of Third Level Air Services is tied up with the selection of suitable aircraft for operation of feeder services.

Charter of Demands by Bokaro Steel Employees Progressive Front to Managing Director, B.S.L.

10438. **SHRI A. K. ROY:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he has received the charter of demands of the Bokaro Steel Employees Progressive Front addressed to the Managing Director, B.S.L. dated 16th September, 1980 with long pending grievances without solution;

(b) whether a proposal has been given by the Union to refer the demand to the arbitration of the Central Labour Department; and

(c) if so, steps taken thereon?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Yes, Sir.

(c) The matter is pending with the Conciliation Officer-cum-Deputy Labour Commissioner Bokaro Steel City.

Export of Molasses

10439. **SHRI MOHAN LAL PATEL:** Will the Minister of COMMERCE be pleased to state:

(a) what is the quantity of molasses exported during the last three years, year-wise and the names of the countries;

(b) through which agency that export was made;

(c) whether it is a fact that there is a great demand of molasses in foreign countries;

(d) whether it is also a fact that molasses are being thrown away by the Sugar Industries due to lack of demand; and

(e) in view of the above the reasons why Government did not allow the regular export of molasses?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM BHAN): (a) A statement indicating the quantity of molasses exported during the last three years, country-wise, is attached.

(b) Export of molasses was allowed through the State Trading Corporation of India only, except during a short period from 29th November, 1978 to 31-3-1979, when export was allowed under OGL-3, subject to a no-objec-

tion certificate from the Excise Commissioner of the State concerned.

(c) it is a fact that there is a fairly good export demand.

(d) and (e). Exports have not been allowed as the demand of domestic industry for molasses has been assessed to be far in excess of the present availability. In view of this the question of the sugar industry not being able to dispose of stocks does not arise.

Statement

Country	Exports during (Qty. in tonnes)		
	1977-78	1978-79	1979-80 (April-February)
Nepal	217	3645	2482
Netherlands	11,000	31,227	356602
Poland	..	4,000	..
Federal Republic of Germany	12,630
U.K.	16,300	..	33803
Others	..	605	2849
TOTAL	40147	39477	395736

Opening of new branches of Punjab National Bank in Orissa

10440. SHRI A. C. DAS: Will the Minister of FINANCE be pleased to state:

(a) whether Government have a proposal to open some new branches of the Punjab National Bank in Orissa during the Sixth Plan period;

(b) if so, the number of such branches proposed to be opened during that period in Orissa;

(c) the places where they will be located; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MANGANBHAI BAROT): (a) to (d). Under the current branch licensing policy of the Reserve Bank of India for the period 1979-81, the primary responsibility of opening branches in different districts of the country has been placed on the Regional Rural Banks and/or Lead Banks concerned. The Punjab National Bank has no lead responsibility in any of the districts in Orissa.

Currently Punjab National Bank is holding a licence for opening an office at the centre Sundergarh (District Sunder-